

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 86 OF 2017**

**Dated: 10<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M. P. Power Management Co. Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Manoj Dubey

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Shubham Arya  
Ms. Anushree Bardhan for R-2

Mr. S. Vallinayagam for R-45

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-24

**ORDER**

Learned counsel for the appellant states that all the respondents have been served and he will be filing affidavit of service during the course of the day.

List the matter on **12.02.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**